## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE - 560 030.

Review Application No.45 of 1994. in

Dated: 29 MAR 1995

APPLICATION NO.

780 of 1994.

APPLICANTS: The Director, Roreman Training Institute, Bangalore-560022 and two others., V/S.

RESPONDENTS: Sri.R.S.Manuel, Bangalore-560 027.

To

- Sri.M.Vasudeva Rao, Additional Central Govt. Standing Counsel, High Court Bldg, Bangalore-1.
- 2. Dr.M.S.Nagaraja, Advocate, No. 11, Second Floor, First Cross, Sujatha Complex, Gandhinagar, Bangalore-560 009.

Subject:- Ferwarding copies of the Orders passed by the Central Administrative Tribunal, Bangalore-38.

Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above mentioned application(s) on 15-03-1995.

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DEPUTY REGISTRAR JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: :BANGALAORE

REVIEW APPLICATION NO.45/1994
IN
ORIGINAL APPLICATION NO.780/1994

WEDNESDAY, THE FIFTEENTH DAY OF MARCH, 1995

SHRI V.RAMNAKRISHNAN. SHRI A.N.VUJJANARADHYA.

- ...MEMBER (A)
- ...MEMBER (J)
- The Director, Foreman Training Institute, Bangalore-560 022.
- The Director General of Employment & Training, Ministry of Labour, Govt. of India, New Delhi.
- 3. Union of India, represented by Secretary to Govt., Department of Labour, Government of India, New Delhi. ...Applicants

By A.C.G.S.C. Shri M.V.Rao

## Versus

Shri R.S.Manuel, Aged 43 years, S/o Shri S.E.Manuel, 142, Lalbagh Road, Bangalore-560 027.

... Respondent

By Advocate Dr. M.S.Nagaraja

ORDER Shri V.Ramakrishnan, Member (A)

We have heard both sides. The main ground adduced by the department for reviewing our order dated 12th September, 94 in OA 780/94 is that implementation of order may really be advantageous not the It is also brought to our notice that the applicant. Government has since issued an OM dated 19th October, 94, which has resulted in upgrading the scale of Draftsmen to the level of Rs.550-750, notionally with effect from 13.5.82 and actually with effect from 1.11.83.

given this scale notionally from order, have 6.5.83 and actually from 19.4.93 to the applicant. also been contended that giving higher pay scale of Rs.550-750 to the applicant may act to his detrimental as this applicant has since been promoted to the level Maintenance Millright and under the relevant recruitment rules such promotion is available persons in the scale of 425 700 .

- dated 19.10.94 was issued subsequent to dated 12th September, 94. The MO dated 19.10.94 extends certain benefits to draftsmen and if the also for the applicant is covered by that OM he will be benefited. implementation of the OM dated 16.110.199% does not result in reversion of persons promoted as Millright, order will result in such not see as consequence. In any case it has not been brought that there an error apparent on the face of the record.
- 3. In view of the above position, the review application is dismissed.

Sd-

(A.N.YUJJANARADHYA) MEMBER (J) (V.RAMAKRISHNAN) MEMBER (A)



Section Officer

Central Administrative Tribunal

Bangalore Bench Bangalore